

NOMINATION OF CASES BY HON'BLE THE CHIEF JUSTICE ON 05/10/2015

Sr l. N o.	Govt Appl	Crl. Revision	Crl. Appeal U/S 372	Crl. Appl	Particular of Lower Court Case of both Columns 2 and 3	Date of Hon'ble Court's order regarding connection
1	2	3	4	5	6	7
1	1081/1990 DB	681/1990 SB			ST No. 161/1986 ST No. 622/1987 U/S 147,148,302/149 & 307/149 of IPC State Vs Bhagwan Sahai & ors Saharanpur	14/12/11
2	2219/1987 SB	1002/1987 SB			ST No. 176/1986 U/S 302/34 & 201 of IPC State Vs Sooraj Prasad & 3 ors Etawah	--
3	2897/2004 DB	483/2004 SB			ST No. 153/1996 U/S 302/34 of IPC State Vs Surendra Singh & 3 ors Hamirpur	25/11/10
4	2886/2004 DB	3529/2003 SB			ST No. 303/1994 U/S 302,307,504 & 506 of IPC State Vs Radhey Shyam & 3 ors Allahabad	24/07/12
5	3370/2004 DB	2519/2004 SB			ST No. 564/1999 Crime No. 138/1994 U/S 147,148,149,307 & 302 of IPC State Vs Kamle/h & 6 ors Kanpur Dehat	16/08/10
<p align="center">Lay/List all the connected cases before appropriate Court dealing with the leading cases mentioned in the column 2 above.</p>						

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S rl. N o.	Crl. Revision	Criminal Appeal	Govt Appe al/Ap peal U/S 372	Crl. U/ S 482/407 etc.	Particular of Lower Court Case of both Column 2 and 3	Date of Hon'ble Court's order regarding connection
1	2	3	4	5	6	7
1	1599-87	1904-87 SJ			ST No. 191/1980 U/S 395 IPC State Vs Dhrua Shankar Gorakhpur	11/08/14
2	1204-95 1205-95	1384-95 SJ			ST No. 213/94 U/S 307, 326 IPC State Vs Vijay Kumar Saharanpur	28/09/95
3	391/-90	421/90 SJ			ST No. 246/89 U/S 307/34 IPC State Vs Uma Singh & Ors Jaunpur	04/07/14
Lay/List all the connected cases before appropriate Court dealing with the leading cases mentioned in the column 3 above.						